



2026:AHC:9924

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - B No. - 4864 of 2025

Kamlesh Kumar

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Chandra Mani Pandey, Sachin Kumar Ojha
Counsel for Respondent(s)	:	C.S.C.

Court No. - 54

HON'BLE DINESH PATHAK, J.

1. Sri Sachin Kumar Ojha, learned counsel for the petitioner, submits that in the changed scenario, the present writ petition become infructuous. Therefore, same may be dismissed as infructuous.
2. There is no oppose to prayer as made by learned counsel for the petitioner.
3. As such, instant writ petition is dismissed having become infructuous.

(Dinesh Pathak,J.)

January 14, 2026

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